

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

(13)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/10/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER : CA/97/2017

PETITION NUMBER : CP/99/2017

NAME OF THE APPLICANT : RONAK FABRICS PVT LTD

UNDER SECTION : 252

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	


1. P. SRINIVASAN


PETITIONER



ORDER

Counsel for the Applicant present and filed an Application under section 252 of the Companies Act, 2013. The **Registry** is directed to send notice to the ROC for filing a detailed report within four weeks. Put up on **13.11.2017 at 10.30 A.M.**


MEMBER (TECHNICAL)
ghk


MEMBER (JUDICIAL)